

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.03.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1854 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassette Industries Pvt. Ltd. & Anr.	Asim Naeem
2.	I.A. No. 1855 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishore Arora, Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Karmveer
3.	I.A. No. 1874 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) (Ins) No. 983 of 2021	Srigopal Choudhary, RP of Shree Ram Urban Infrastructures Ltd. Vs. Indiabulls Housing Finance Ltd. & Ors.	Aakanksha Nehra

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